

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, 11<sup>th</sup> June 2020.

**No. LJ(B). 53/93/Pt/37**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within West Garo Hills District with immediate effect and until further orders.

Sl.No	NAME OF THE OFFICER	DESIGNATION
1.	SHRI.TERENCE D.MARAK	Principal, Tura Govt. College
2.	SHRI.ALBISH K.SANGMA	Asst.Professor, Tura Govt. College
3.	SHRI. MANSENG R MARAK	Joint Director, MBOSE, Tura
4.	SHRI. RICKY MARAK	Joint Chief Accounts Officer, MBOSE, Tura
5.	SHRI. MAURICE M. SANGMA	Asst. Director, Printing & Press, GHADC, Tura
6.	SMTI.CYRIL J.SANGMA	District School Education Officer, Tura
7.	SMTI. NODA M.R.MARAK	Senior Lecturer, Tura Govt. College
8.	SMTI.TADINGRA T. SANGMA	SDO (Technical), PHE, Tura Division
9.	SHRI. TENGGAN	Asst. Engineer, Civil Works Deptt. GHADC, Tura
10.	SHRI. FAIRESH D. MOMIN	JCO, O/o the ACRS, Tura
11.	SHRI. OSMOND T. SANGMA	Supdt. Of Members' Hostel, GHADC, Tura
12.	SHRI.SENGPANT T. SANGMA	Asst. Controller, Legal Metrology, Tura

  
**(L.K. Swett)**

*Under Secretary to the Government of Meghalaya,  
Law Department.*

**Memo. No. LJ(B). 53/93/Pt/37--A**

**Dated Shillong, the 11<sup>th</sup> June, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District, Tura with reference to letter No.COVID-19/WGH/2020/86 Dtd. 5<sup>th</sup> June, 2020.
3. Personnel & A.R. (A) Department.
4. ~~The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.~~

By order etc.,



Under Secretary to the Government of Meghalaya,  
Law Department.